



(ME)
2/02/19
R.S

No.1/8/2018-Adm/APTEL-478-98
Appellate Tribunal for Electricity
Website: www.aptel.gov.in
Core-4, 7th floor, SCOPE Complex, Lodhi Road,
New Delhi,
Dated the 15th Jan'2019

VACANCY CIRCULAR

It is proposed to fill up the under mentioned posts in the Appellate Tribunal for Electricity immediately on deputation/absorption basis. The number of vacancies mentioned may vary:-

Sl. No.	Name of the post (Number of vacancies) / Scale of Pay	Eligibility Criteria
1	Dy Registrar (one) (Anticipated) Pay band –3 Rs.15600-39100/- plus grade pay – Rs.7600/- (Pre-revised) Pay level -12 78800-209200	Officers of the Central Govt. or State Govt. or High Court , or Distt. Court or Autonomous Bodies or Tribunals or PSUs or Universities possessing degree in law from recognised Universities or equivalent:- (a)(i) holding analogous posts on regular basis, or (b) with five years of regular service in the post in the pay band – 3 with grade pay of Rs.6600/- (pre-revised) or equivalent, (c) with ten years combined regular service in the pay band – 3 with grade pay of Rs.6600/- ^{and} Rs. 5400- or (d) holding the post of Addl Registrar or Jt. Registrar or Dy Registrar in a High Court on regular basis or (e) with five years regular service as Judicial Officer in a High Court.
2	Administrative-cum-Accounts Officer (One) Pay band –3 Rs.15600-39100/- plus grade pay – Rs.6600/- (Pre-revised) Level 11 67700-208700	Officers of the Central Govt. or State Govt. or PSUs or Autonomous Bodies:- (a)(i) holding analogous posts on regular basis, or (ii) with five years of regular service in the post in the pay band – 3 with grade pay of Rs.5400/- or equivalent, or (iii) with six years regular service in the post in pay band – 2 with grade pay of Rs.4800/- or equivalent; (pre-revised) and (b) Possessing a Bachelor degree from a recognized University or equivalent and having five years experience in Administrative, Accounts, Establishment matters and Protocol in Office of the Central Govt. or State Govt. or PSUs or Autonomous Bodies.
3.	Private Secretary (one) Pay band –2 Rs.9300-34800/- plus grade pay – Rs.4800/- Level-8 47600-151100	Officers of the Central Govt. or State Govt. or High Court or Distt. Court PSUs or Autonomous Bodies:- (a)(i) holding analogous posts on regular basis, or (ii) with six years of regular service in the post in the pay band – 2 with grade pay of Rs.4200/- (pre-revised) or equivalent, or (b) possessing speed in stenography of 100 wpm (English), and

		(c) having knowledge of computers.
4.	<p>Court Master (Four)</p> <p>Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4600/- (Pre-revised)</p> <p>Level-7</p> <p>44900-142400</p>	<p>Officers of the Central Government or State Government or High Court or District Court or PSUs or Autonomous bodies:-</p> <p>(a) (i) holding analogous post on regular basis; or (ii) with five years regular service in the post in the pay band – 2 with grade pay of Rs.4200/- (pre-revised) or Equivalent ;</p> <p>(b) Possessing a Bachelor degree from a recognized University or equivalent</p> <p>(c) possessing speed in stenography of 100 wpm (English), and</p> <p>(d) having knowledge of computers.</p>
5	<p>Personal Assistant (Three)</p> <p>Pay band – 2 Rs.9300-34800/- plus grade pay – Rs.4200/- (Pre-revised)</p> <p>Level-6</p> <p>35400-112400</p>	<p>Officers of the Central Government or State Government or High Court ;</p> <p>(a) (i) holding analogous posts on regular basis; or (ii) with ten years regular service in the post in the pay band -1 Rs.5200-20200/- with grade pay of Rs..2400/- (pre-revised) OR equivalent .</p> <p>(b) Possessing speed of stenography of 80 w.p.m . (English);</p> <p>(c) having knowledge of computers.</p>
6.	<p>Accountant (One)</p> <p>(Purely on deputation basis)</p> <p>Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4200/- (Pre-revised)</p> <p>Level-6</p> <p>35400-112400</p>	<p>Officers of the Central Government or State Government or High Court or District Court or PSUs or Autonomous bodies:-</p> <p>(a) (i) holding analogous posts on regular basis; or (ii) with ten years regular service in the post in the pay band - 1 Rs.5200-20200/- with grade pay of Rs.2400/- or equivalent</p> <p>(b) having knowledge of Accounts and Establishment works;</p> <p>(c) having knowledge of computers</p>
7.	<p>Librarian (One)</p> <p>Deputation/absorption</p> <p>Pay band - 2 Rs.9300-34800/- plus grade pay – Rs.4200/- (Pre-revised)</p> <p>Level-6</p> <p>35400-112400</p>	<p>Officers of the Central Government or State Government or High Court or PSUs or Autonomous bodies or recognised Universities:-</p> <p>(a) (i) holding analogous posts on regular basis; or (ii) with six years regular service in the post in the pay band - 1 Rs.5200-20200/- with grade pay of Rs.2800/- or equivalent (ii) with ten years regular service in the post in the pay band - 1 Rs.5200-20200/- with grade pay of Rs.2400/- or equivalent</p> <p>(b) (i) possessing a degree in Library Science from a recognised University or equivalent. ii) having five years experience as Librarian or Assistant Librarian in the Library of the Central Govt or State Govt. or High Court or recognised University.</p>

8.	Cashier- (one) Pay band - 1 Rs.5200-20200 plus grade pay – Rs.1900/- (Pre-revised) Level- 2 219900-63200	Officers of the Central Government or State Government or High Court :- (a) (i) holding analogous posts on regular basis; or (ii) with three years regular service in the post in the pay band - 1 with Grade Pay of Rs.1800- /-(pre-revised) (b) possessing 10+2 pass certificate from a recognised Board or equivalent (b) having knowledge of cash & Accounts works; and (c) having knowledge of computers
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2. The pay and conditions of deputation / absorption of the officials selected will be regulated in accordance with the Department of Personnel & Training's O.M. No.6/8/2009-Estt.(Pay-II) dated the 17th June, 2010, as amended from time to time and other instructions of the Central Govt. issued in this regard from time to time.

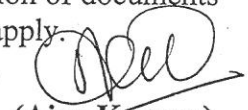
3. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Organization or Department of Central Govt. shall be five years.

4. The maximum age of the applicant should not be more than 56 years on the closing date of application.

5. The application Form as per 'Annexure' (also available in website of this Tribunal), along with attested copies of up-to-date ACRs/APAR for the last five years and vigilance clearance, may be forwarded to the undersigned immediately but not later than six weeks after publication of vacancy circular in the Employment News . Applications not accompanied by **copies of ACRs/APAR and vigilance clearance will not be entertained.**

6. The Appellate Tribunal for Electricity has been declared eligible for allotment of General Pool accommodation. Officials of the Central Government/All India Services joining the Tribunal would be eligible for allotment/ retention of General Pool residential accommodation, on maturity of their turn in the waiting list, subject to fulfilment of other usual conditions.

7. Nos of vacancy may vary and the Appellate Tribunal for Electricity keeps its right reserve for changes in vacancy position or any other change. The candidates who have applied earlier for the said post(s) but could not be selected during examination of documents or rejected due to inadequate response in the course of interview need not to apply.



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To

1. All Ministries/ Department of the Government of India
2. The Joint Secretary(Adm), Ministry of Power, NewDelhi.
3. Registrars of all Supreme Court and High Courts
4. Registrars of all Tribunals